

केन्द्रीय सूचना आयोग

Central Information Commission

2 तल, विंग 'ब' / 2nd Floor, 'B' Wing
अगस्त क्रान्ति भवन / August Kranti Bhavan
भीकाजी कामा प्लेस/ Bhikaji Cama Place
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(20)

File No. 2/23/2008-CIC/Admn.

Date: 10.12.2014

NOTIFICATION

In continuation of CIC's earlier notification of even number dated 19.02.2014, the Complaints Committee is hereby reconstituted in the Central Information Commission to examine complaints / matters of Sexual Harassment in the Commission in pursuance of the judgement of Hon'ble supreme Court in the case of Vishaka and others Vs. State of Rajasthan and others (1197) 6 SSC 241. The Committee shall be as under:-

(i)	Smt. Manjula Prasher, Information Commissioner	Chairperson
(ii)	Smt. T.Y. Das, Secretary	Member Secretary
(iii)	Sh. S.P. Beck, Joint Secretary (Admin)	Member
(iv)	Smt. Bulbul Das	NGO Member

2. The committee will attend to and expedite action on complaints received from women employees. It will also attend to and coordinate action for improvement of working conditions to ensure that women work in a healthy environment.
3. The women employees of the Central Information commission may bring their problems, grievances and complaints to the notice of the committee through the Member Secretary, Smt. T.Y.Das.

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(T.Y.Das)
Secretary

Copy to :-

1. Members of the committee.
2. JS (AT &A) DoPT, North Block, New Delhi
3. PPS to ICs
4. PPS to Secretary.
5. PPS to AS
6. JS (Admin) for circulation among all the officers and staff of CIC.
7. Sh. Rakesh Malik NIC, with a request to upload on the website of CIC./